

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON'BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.06.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1031/2023 IA (IBC)/305/2023 Intervention Petition/15/2023 Intervention Petition/30/2023 in CP (IB) No.372/7/HDB/2018
NAME OF THE COMPANY	Indu Projects Ltd
NAME OF THE PETITIONER(S)	Bank of India
NAME OF THE RESPONDENT(S)	Indu Projects Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/1031/2023 IA (IBC)/305/2023 and Intervention Petition/15/2023

Heard. For orders, post on 05.07.2023.

Intervention Petition (IBC)/30/2023

The counsels submit that this application was directed to be listed along with IP/15/2023 and IA/305/2023. But, due to oversight it was not listed and hence the same is taken up. Written submissions are received. Heard. For orders, post on 05.07.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)